

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G STransfer Petition (Civil) No. 3127/2024

BHAGYASHREE SHUBHAM LEWARKAR

Petitioner(s)

VERSUS

SHUBHAM

Respondent(s)

(IA No. 267801/2024 - EX-PARTE STAY)

Date : 09-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE K.V. VISWANATHANFor Petitioner(s) Mr. Shivaji M. Jadhav, AOR
Mr. Brij Kishor Sah, Adv.
Mr. Aditya S. Jadhav, Adv.
Mr. Adarsh Kumar Pandey, Adv.
Mr. Vignesh Singh, Adv.For Respondent(s) Mr. Nitish Banka, Adv.
Mr. Lakshay Manchanda, Adv.
Ms. Chetna, Adv.
Mr. Abhishek Sharma, Adv.
Mr. Mattengunta Ramkrishna, Adv.
Mr. Lokesh Baimad, Adv.
Mr. Rajat Baijal, Adv.
Mr. Vijay Kumar, Adv.
Mr. Chand Qureshi, AORUPON hearing the counsel, the Court made the following
O R D E R

Learned counsel appearing for the respondent prays for and is granted three weeks' time to file a counter affidavit/reply.

Re-list in the week commencing 24.03.2025.

Rejoinder affidavit, if any, may be filed within ten days from the date of service of the counter affidavit/reply.

Interim order shall continue to operate till the next date of hearing.

(DEEPAK GUGLANI)
AR-cum-PS(R.S. NARAYANAN)
ASSISTANT REGISTRAR